

DIVISION BENCH
COURT - I

P-112

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/121(KB)2021
IA(I.B.C)/67(KB)2023, IVN.P (IBC)/1(KB)2024,
IA(I.B.C)/1003(KB)2023, IA(I.B.C)/170(KB)2024,
IVN.P (IBC)/20(KB)2023, IA(I.B.C)/34(KB)2023,
IA(I.B.C)/45(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	TIKMANI STEEL TRADING COMPANY VS IMPERIAL TUBES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For Applicant in IVN(P)1/KB/2024
Mr. Dipto Sen, Adv.

Mr. Kumarjit Banerjee, Adv.] For Respondent No.7 in IA/45/2023
Ms. Sanchari Chakraborty, Adv.
Mr. Aadil Naushad, Adv.

Mr. Kumarjit Banerjee, Adv.] For R-9 in IA/67/2023
Mr. Aadil Naushad, Adv.

Mr. Rahul Auddy, Adv.] For R-8 in IA/34/2023
Mr. Aditya Gooptu, Adv.

Mr. Nirmalya Dasgupta, Adv.] For Shalimar Fabricators (P) Ltd./R-5
Mr. R. L. Mitra, Adv.
Ms. Priyanka Dhar, Adv.

Ms. Urmila Chakraborty, Adv.] For Respondent No.4 in IA/34/2023
Mr. Subhankar Chakraborty, Adv.
Ms. Saptarshi Bhattacharjee, Adv.
Ms. Sayani Gupta, Adv.
Ms. Neelanjana Roy, Adv.

Mr. Rahul Parasrampuria, Adv.] For RP in IA-34,45,67 & 1003
Ms. Saloni Agarwal, Adv.

Ms. Rachna Anchalia, RP-in person

Mr. V. Acharyya, Adv.] For R-3,4,5,6 & 9 in IA-45 of 2023
Mr. V. Charyya, Adv.] For R-3,6,7,8 & 10 in IA-67 of 2023
Mr. Debagha Basu, Adv.] For R-1 & R-2 in IAs-45,67,34 of 2023
Mr. Rachit Lakhmani, Adv.
Mr. T. Ganeriwala, Adv.] For R-3 in IA/34/2023
Ms. Rishika Goyel, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **09.07.2024**.

Satyajit Roy
Court Officer